

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/295/ (IB)/2017
NAME OF THE PETITIONER(S) : BENGAL IRON CORPORATION
NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTIONS & INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY
G. V. MOHAN KUMAR
Counsel for Petitioner
G. V. Mohan

2. P. J. RISHIKESH
P. J. SRI ANESH
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Counsel for Respt
P. J. S. Anesh

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Corporate Debtor has filed an affidavit stating therein that the outstanding debt has been paid and full and final settlement has been made. Counsel for Petitioner also submitted that there is no outstanding debt against the Corporate Debtor. In support of the submission of the Counsel for Petitioner an endorsement is made on the petition. Since the matter has been settled, the ~~petition is closed.~~ *stands disposed of.*

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)